

CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH: MUMBAI

Review Petition No.51/97 in  
OA No.444/94.

This the <sup>16<sup>th</sup> day of July, 1997</sup>

HON'BLE MR.JUSTICE K.M.AGARWAL, CHAIRMAN  
HON'BLE MR.P.P.SRIVASTAVA, MEMBER(A)

Shri K.Surya Rao  
Driver Passenger(Electrical)  
R/o Railway Quarter No.4/3  
S.E.Railway Colony, Ajni,  
Nagpur-440003.

..... Applicant.

Vs.

1. Divisional Railway Manager  
South Eastern Railway  
Nagpur.

2. Union of India, through  
General Manager, S.E.Railway  
Garden Reach  
Calcutta - 43

3. Anthony Manual  
Driver Passenger(Electrical)  
R/o TFR(G), S.E.Railway  
Traction Foreman Running  
Nagpur.

4. Brij Mohan Tiwari  
Driver 'C' Grade (Goods)  
R/o, C/O TFR(G), S.E.Railway  
Traction Foreman Running  
Nagpur.

..... Respondents

ORDER (IN CIRCULATION)

JUSTICE K.M.AGARWAL, CHAIRMAN:

We find no error apparent on the face of the record  
of our order dated 20.2.1997 passed in OA No.444/94 and,  
therefore, no question arises for review of the order.  
Accordingly, the Review Petition is hereby dismissed.

*K.M.*  
( K. M. AGARWAL )  
CHAIRMAN

*P.P.S.*  
( P.P.SRIVASTAVA )  
MEMBER(A)

ddr 16/7/97  
order/Judgement despatched  
to Applicant/Respondent (s)  
on 22/7/97

CR  
24/7/97